

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1000/2015

PRABHU SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 26-07-2017 This appeal was called on for hearing today.

For Appellant(s) Ms.Sujatha Bagadhi,Adv.
Ms.Astha Tyagi, AOR

For Respondent(s)

Mr.Abhishek Chaudhary, AOR

Mr.Rohit Sthalekar,Adv.
Mr.Samar Ali Khan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 04.05.2017 of this Court. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

Mr.Samar Ali Khan, Ld.counsel seeks time to file vakalatnama for the State of U.P. He may file the same within one week.

SANJAY PARIHAR
Registrar

SB